

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) The accounts of the State Electricity Boards (SEBs) for the year 1994-95 have not been received so far. However, a Statement indicating the surplus/ deficit of the SEBs, after taking into account the Rural Electrification Subsidy, as provided in the accounts, for the year 1992-93 and 1993-94 is enclosed.

(b) and (c). While no general advice has been given to the SEBs along these lines but several State Governments have started carrying out diagnostic studies of their electricity activities at the State level. The studies are highlighting the need to have greater association of the private sector particularly in the field of distribution.

(c) No, Sir.

(d) Does not arise.

#### Statement

*The surplus/deficit of the SEBs, after taking into account re Subsidy, as provided in the accounts, for the year 1992-93 and 1993-94.*

S.No.	Name of SEB	1992-93	1993-94
1.	Andhra Pradesh	79.45	86.99
2.	Bihar	191.19	442.65
3.	Gujarat	89.29	92.26
4.	Haryana	(-)335.66	(-)410.90
5.	Himachal Pradesh	11.82	14.61
6.	Karnataka	32.21	33.87
7.	Kerala	18.42	24.12
8.	Madhya Pradesh	101.01	118.24
9.	Maharashtra	272.16	288.90
10.	Orissa	25.94	29.98
11.	Punjab	(-)117.53	(-)117.91
12.	Rajasthan	65.04	70.12
13.	Tamil Nadu	225.10	225.54
14.	Uttar Pradesh	213.86	61.23
15.	West Bengal	(-)28.35	17.81
16.	Assam	(-)70.68	(-)264.60
17.	Meghalaya	(-)1.91	4.18

#### Nellore Fertiliser Project

2204. SHRI R. SURENDER REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Indian Farmers Fertilisers Cooperatives Limited (IFFCO) has submitted any proposal to his Ministry for setting up of a fertilizer plant at Nellore in Andhra Pradesh;

(b) if so, the details thereof indicating inter-alia the expenditure involved, the sources of finance, the quantity of fertilizers likely to be produced, the time by which the project will be completed and commissioned;

(c) whether the infrastructure for the project like land etc. has been procured/acquired by the IFFCO.

(d) if so, the details thereof; and

(e) the present status of the projects ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : (a) to (e). M/s. Indian Farmers Fertiliser Cooperative Limited (IFFCO) have submitted a proposal to set up a grassroots ammonia urea plant at Racher Lapadu Village, District Nellore, Andhra Pradesh for approval under the prescribed two stage project clearance procedure. The estimated capital cost of the project of Rs. 1468.20 crore. The project with an annual capacity of 7.26 lakh tonnes of urea is proposed to be funded from IFFCO's internal resources and loans from financial institutions in the ratio of 2:1. Action for procurement/acquisition of the required infrastructure as well as finalization of the schedule for completion and commissioning of the project is contingent on the investment decision on the project proposal.

#### Open Cast Mining

2205. SHRIMATI CHANDRA PRABHA URS : Will the Minister of MINES be pleased to state :

(a) whether there is any proposal to allow open cast mining at Kolar Gold Fields by Bharat Gold Mines Limited in a tie up with an Australian firm;

(b) if so, whether any objection to the same have been received;

(c) if so, whether the Government have considered those objections;

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG) : (a) Bharat Gold Mines Limited (BGML) has signed a Memorandum of Understanding (MOU) with a foreign partner which inter-alia includes exploitation of reserves in BGML—leasehold areas on establishment of exploitable reserves in the area. The MOU requires the approval of the Government and the Board for Industrial and Financial reconstruction (BIFR).

(b) No, Sir.

(c) and (d) Do not arise.

#### Funds to A.P. under JRY, IAY, etc.

2206. SHRI RAMA KRISHNA KONATHALA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of the funds released to Andhra Pradesh under various programmes during 1994-95 and 1995-96 year-wise programme-wise, e.g. (JRY, IAY, EAS, DRDA, IRDP etc.);

(b) whether the Government have reviewed the performance and expenditure of the funds released under centrally sponsored programmes;

(c) if so, the details thereof and whether the Government have noticed and non-utilisation and diversion of funds; and

(d) if so, further action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION)

STATE **Andhra Pradesh :**

Release and expenditure (Central Share + State Share) under various schemes.

Scheme	1994-95		1995-96	
	release	expenditure	release	expenditure
JRY	27,598.51	28367.54	22586.20	10918.11
EAS	12,987.50	13787.18	11875.00	6307.24
			(upto 5.12.95)	
IRDP	10,506.35	11287.12	2906.68	1703.34
			(upto August, 1995)	

The performance of JRY, EAS and IRDP is reviewed through receipt of monthly/quarterly/annual progress report from the State Governments. Nothing adverse has been noticed regarding non-utilisation or diversion of funds.

(d) Does not arise.

#### Pilferages from IISCO

2207. SHRI HARADHAN ROY : Will the Minister of STEEL be pleased to state :

(a) Whether the Government are aware that iron, steel and scrap are being pilfered from the Indian Iron & Steel Company Limited;

(b) if so, the details thereof;

(c) whether the Government have received any complaints against the officials of IISCO; and

(d) if so, the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) SAIL have informed that IISCO do not have any such reported case of pilferages of Iron, Steel and Scrap from Burnpur Works.

(b) Does not arise in view of (a) above.

(c) No, Sir.

(d) Does not arise in view of (c) above.

#### Persons Displaced in Mesco Steel Plant

2208. SHRI ANADI CHARMAN DAS : Will the Minister of STEEL be pleased to state :

(a) the total number of families and total number of persons displaced by the Government for the proposed

AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR) (a) to (c). Jawahar Rozgar Yojana (JRY), Indra Awaas Yojna (IAY); Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) are wage-employment and self-employment programmes being implemented by the Centre in various States including Andhra Pradesh. A statement showing the release of funds and corresponding expenditure incurred by State of Andhra Pradesh under these programmes during 1994-95 and 1995-96 is given below :-

MESCO steel plant in Sukinda Block of Jaipur district, Orissa; and

(b) the measures taken so far for the rehabilitation of the displaced persons ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) The State Government of Orissa have intimated that 675 nos. of families involving 3434 persons are likely to be displaced on account of construction of the MESCO Steel Plants (both Mideast Integrated Steel Ltd. & MESCO Kalinga Steels Ltd.) in Sukinda Block, Jaipur District, Orissa.

(b) Two rehabilitation sites, one at Trijanga and the other at Gobarghati have been identified for rehabilitation of the displaced families/persons. Reclamation at Trijanga has been completed and infrastructure facilities are being provided at the cost of State Government. 323 families at Trijanga have already been provided 1/10 acres of Government land free of cost. Rehabilitation work is also in progress in Gobarghati. State Govt. have also sanctioned Rs. 207.75 lacs for rehabilitation purposes.

#### Maritime Boundary

2209. SHRI BALRAJ PASSI : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) the progress made in the bilateral negotiations on demarcation of maritime boundary with Pakistan in the Arabian sea, and with Bangladesh in the Bay of Bengal during the last three years; and

(c) the present status of the negotiations ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) and (b) A statement is attached.